Annexure-5

Name of the corporate debtor: RUSHABH LIFESTYLE PRIVATE LIMITED Date of commencement of liquidation: 02nd August, 2024 List of stakeholders as on: 01st October, 2024

List of operational creditors (Government Dues)

(Amount in ₹)

H		.1	No.
TOTAL		Sales Tax	Dep
		State Government	Details of Claimant artment Government
		13.12.2023	Details rec Date of receipt
62,35,644.00		62,35,644.00	Details of claim received of Amount ipt claimed
62,35,644.00		62,35,644.00 Unsecured	Amount of claim admitted
		Unsecured	
		Zo	by ent
		Z	Whether ien/ ittachment removed? Yes/No)
3.12%		3.12%	2% d s
			Amount of contingent claim
		N	of any mutual dues, that may be set off
		į	of claim rejected
			of claim under verificat ion
	on liquidation commence ment date, Hence claim submitted during the CIRP Period duly admitted.	claim not received as	if any Updated



Name of the corporate debtor: RUSHABH LIFESTYLE PRIVATE LIMITED Date of commencement of liquidation: 02nd August, 2024 List of stakeholders as on: 01st October, 2024

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

TOTAL				:-	_	_				_			Zo.	SI.	
[AL	Ltd.	Chemicals Pvt.	Engineering &	Wintry		8							No. creditor	Sl. Name of	
				01.12.2023								Date of		Details of claim received	1
62,35,644.00				62,35,644.00 62,35,644.00 Unsecured							claimed	Amount		aim received	•
62,35,644.00 62,35,644.00				62,35,644.00						admitted	of claim	Amount			
				Unsecured							of claim	Nature	Takana		Det
				NA	1	disposal	t pending	attachmen (Yes/No)	lien or r	by	covered				Details of claim admitted
				NA				Yes/No)	removed? 8	attachment "	lien/	į.	Whether /		admitted
		3		NA A		d	<i>a</i>		guarantee of	ру	ered	Low Company	Amount % share claim		
7.17 /0	7 170%			/.1/%	1 4 7 0/	<u>,,,</u>	admitte	claims	of	amount	III LOLAI	total	% share		_
				INIL	NIII									contingent of any	Amount of
					III			201 011	cot off	may he	that	dues,	mutual		Amount
				1	III								rejected v	of claim c	Amount A
				į									rejected verification	of claim claim under if any	Amount of Amount Amount of Remarks,
					NIL		_							if any	Remarks,



Name of the corporate debtor: RUSHABH LIFESTYLE PRIVATE LIMITED Date of commencement of liquidation: 02nd August, 2024 List of stakeholders as on: 01st October, 2024

List of other stakeholders, if any (other than financial creditors and operational creditors)

			ĮVO.	SI.]	
NIL			Staverioraci	Name of		
NIL		shareholders receipt claimed of claim of claim covered by lien/ / equity shareholders shareholders / partners/ others) claimed of claim of claim covered by lien/ lien or attachment attachment removed pending (Yes/I)	(preference Date of Amount Amount Nature Amount Whether	Name of Category of		
NIL		receipt c	Date of A	received	_	
NIE		laimed	mount	ved	6 11-3	
NIL		of claim admitted	Amount			List of
NIL	TIT	of claim	Nature			other sta
NIL	NIII	covered by lien/ covered in lien or attachment by arrantee of pending (Yes/No) classification (Yes/No) classification (Yes/No) classification (Yes/No) classification (Yes/No) classification (Yes/No) covered in covered in arrangement by arrantee of pending (Yes/No) classification (Yes/No) covered in covered in covered in arrangement by	Amount		Details of claim admitted	List of other stakenolders, if any (onier client)
INIL	NIII	ment ved? No)	her		aim admitte	I ally (office
	NII	by amount guarantee of claims admitted	Amount % share contingent mutual claim		d	1110111 1111011
	ZII	in total amount eof claims admitted	% share			
	NIL	Call	contingent	of	Amount	
	NIF	that may be set off	mutual	of any of	Amount	300
	NIL		ď.		Amount	
	NIL		VEIIIICALIOI	claim under	Amount Amount Amount of	(Amount in ₹)
	NIL			if any	Remarks,	

